

BENCH-I


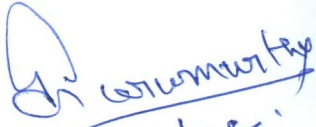
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(CAA) No.683/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st March 2018, 10.30 A.M

Name of the Company	Steel City Metal Products Pvt.Ltd. & Anr		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

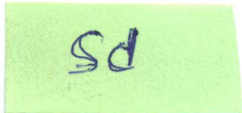
1.	TIA INLA Dy Director	O/O RD (ER)	 1.3.18
2.	N. GURUMORTHY, FCA	Petitioner	 1/3/18

ORDER

Ld. Pr. CA on behalf of the petitioner as well as Ld. Dy. Director from the O/o of the Regional Director, Eastern Zone, Ministry of Corporate Affairs representing the Central Government is present.

Ld. Dy., Director sought leave to file supplementary affidavit on the basis of the reply submitted the Central Government. Leave is granted. Supplementary affidavit may be filed within 3 weeks by serving a copy to the petitioner.

List it on 17/04/2018 for hearing.


(Jinan K.R.)
Member (J)